

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 111 OF 2017 &
IA NO. 450 OF 2018**

Dated: 30th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**GMR Warora Energy Limited Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Ms. Rimali Batra for R-2

Mr. Anand K. Ganesan
Ms. Neha Garg for R-3

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-4

ORDER

List these matters for further hearing on **31.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**